

POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF MAITRI ENTERPRISES LIMITED

IN TERMS OF REGULATION 18(12) OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AND SUBSEQUENT AMENDMENTS THEREOF.

**Registered Office: "Gayatri House", Ashok Vihar, Near Maitri Avenue Society, Opp. Govt. Eng. College, Motera, Sabarmati Ahmedabad, Gujarat, India.
Tel. No.: 91 9426722321 | Email Id: compliance@maitrienterprises.com
Website: www.maitrienterprises.com | CIN: L45208GJ1991PLC016853**

This Post Offer Advertisement is being issued by Kunvarji Finstock Private Limited ('Manager to the Offer') on behalf of By Mr. Jaikishan Rameshlal Ambwani ("Acquirer 1"), Mr. Chanderalal Bulchand Ambwani ("Acquirer 2"), Mr. Rameshlal Bulchand Ambwani ("Acquirer 3") (Hereinafter Referred To As The "Acquirers") And Mr. Kailash Rameshlal Ambwani (Person Acting In Concert (PAC) 1"), Mrs. Seema Rameshlal Ambwani ("PAC 2"), Mrs. Usha Chanderalal Ambwani ("PAC 3"), Mrs. Deepa Dipak Ambwani ("PAC 4"), Mr. Deepak Rameshlal Ambwani ("PAC 5"), Mrs. Kusum Kailash Ambwani ("PAC 6") and Mrs. Sarla Jaikishan Ambwani ("PAC 7") As Persons Acting In Concert ("PACs") in connection with the open offer made by the acquirer to acquire 11,44,000 equity shares of face value of Rs. 10/- each ("equity shares") of the Target Company at Rs.10.80/- per equity share, representing 26% of the equity share capital of the Target Company ("Offer"), in compliance with Regulation 18 (12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereof. The Detailed Public Statement ('DPS') with respect to the aforementioned open offer was made on 20th October 2021 in Financial Express (English) (All Editions), Jansatta (Hindi) (Ahmedabad Edition) and Financial Express (Gujarati) (Ahmedabad Edition).

1.	Name of the Target Company	Maitri Enterprises Limited
2.	Name of the Acquirers	Acquirer 1 : Jaikishan Rameshlal Ambwani Acquirer 2 : Chanderalal Bulchand Ambwani Acquirer 3 : Rameshlal Bulchand Ambwani
3.	Name of the PACs	PAC 1 : Kailash Rameshlal Ambwani PAC 2 : Seema Rameshlal Ambwani PAC 3 : Usha Chanderalal Ambwani PAC 4 : Deepa Dipak Ambwani PAC 5 : Deepak Rameshlal Ambwani PAC 6 : Kusumben Kailash Ambwani PAC 7 : Sarla Jaikishan Ambwani
4.	Name of the Manager to the offer	Kunvarji Finstock Private Limited
5.	Name of the Registrar to the offer	Bigshare Services Pvt. Ltd.
6.	Offer details a.) Date of opening of the offer b.) Date of closing of the offer	13th December 2021, Monday 24th December 2021, Friday
7.	Date of Completion of Payment of Consideration & communication of Rejection/Acceptance	7th January 2022, Friday

Details of Acquisition:

Sr. No.	Particulars	Proposed in the Letter of offer	Actuals		
1.	Offer Price	Rs. 10.80/- (Ten Rupees and Eighty Paise)	Rs. 10.80/- (Ten Rupees and Eighty Paise)		
2.	Aggregate number of Shares tendered	11,44,000 equity shares*	1,000 equity shares		
3.	Aggregate number of Shares accepted	11,44,000 equity shares*	1,000 equity shares		
4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	Rs. 1,23,55,200/- (Rupees One Crore Twenty Three Lakh Fifty Five Thousand and Two Hundred only)	Rs. 10,800/- (Rupees Ten Thousand and Eight Hundred only)		
5.	Shareholding of the Acquirers / PACs before Public Announcement ● Number ● % of Equity Share Capital	2,71,435 14.29%	2,71,435 14.29%		
6.	Shareholding of the Acquirers / PACs by way of preferential allotment ● Number ● % of Equity Share Capital	2,71,435 14.29%	27,71,435 62.99%		
7.	Shares agreed to be acquired by way of Share Purchase Agreement ('SPA') ● Number ● % of Equity Share Capital	0 0.00%	0 0.00%		
8.	Shares acquired by way of Open Offer ● Number ● % of Equity Share Capital	11,44,000 26.00%	1,000 0.02%		
9.	Shares acquired after Detailed Public Statement ('DPS') ● Number ● % of Equity Share Capital ● Price of the Shares acquired	Nil Nil Not Applicable	Nil Nil Not Applicable		
10.	Pre & Post offer shareholding of the acquirers & PACs	Pre Offer		Post Offer	
		No. of Shares	% of Equity Share Capital	No. of Shares	% of Equity Share Capital
		2,71,435	14.29%	27,72,435	63.01%
11.	Pre & Post offer Shareholding of the Public	Pre Offer		Post Offer	
		No. of Shares	% of Equity Share Capital	No. of Shares	% of Equity Share Capital
		16,28,565	85.71%	16,27,565	36.99%

*Calculated as a percentage of the emerged share capital of Target Company i.e. 19,00,000 present equity shares of Rs. 10/- and preferential allotment of 25,00,000 equity shares at price of Rs. 10.80/- aggregating to 44,00,000 equity shares at a face value of Rs. 10/-.

All the acquirers and PACs accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under Regulations.

A copy of this post offer advertisement will be available on the websites of SEBI and BSE Limited.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dispatched on 6th December 2021.

Issued by the Manager to the Offer on behalf of the all the acquirer and PACs

	KUNVARJI FINSTOCK PRIVATE LIMITED Block B, First Floor, Siddhi Vinayak Towers, Off S. G. Highway Road, Mouje Makarba, Ahmedabad, Gujarat - 380051 SEBI Reg. No. : MB/INM000012564 Email Id : niraj.thakkar@kunvarji.com Website: www.kunvarji.com Contact Person: Mr. Niraj Thakkar / Mr. Ronak Dhruve Tel. No. : 079- 66669000
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Date: 8th January 2022
Place: Ahmedabad

For and on behalf of all the acquirers and PACs*
Mr. Jaikishan R Ambwani

*All acquirers and PACs have given Power of Attorney dated 02/07/2021 to Mr. Jaikishan R. Ambwani for all matters related to this Open Offer.